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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ W.P.(C) 3891/2021
M/S MANOJ FINVEST PVT. LTD Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya
Kapoor, Mr. Sumit Lalchandani and
Mr. Tarun Chanana, Advocates.

versus

PRINCIPAL COMMISSIONER OF INCOME-TAX-4 & ORS.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate for
respondent/Revenue.

25

+ W.P.(C) 3973/2021
MUFG BANK LTD Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate
with Mr. Nishant Thakkar, Ms. Jasmin
Amalsadvale and Mr. Sparsh
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. Respondents

Through: Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vipul Agrawal and
Mr. Parth Semwal, Advocates.

26

+ W.P.(C) 4863/2021
MUFG BANK LTD Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate
with Mr. Nishant Thakkar, Ms. Jasmin
Amalsadvale and Mr. Sparsh
Bhargava, Advocates.

versus



COMMISSIONER OF INCOME TAX 2 & ANR. Respondents

Through: Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vipul Agrawal and
Mr. Parth Semwal, Advocates.
Mr. Ravi Prakash, CGSC with
Ms. Taha Yasin, Advocate.

27

+ W.P.(C) 4871/2021
MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate
with Mr. Nishant Thakkar, Ms. Jasmin
Amalsadvale and Mr. Sparsh
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. Respondent

Through: Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vipul Agrawal and
Mr. Parth Semwal, Advocates.
Mr. Ravi Prakash, CGSC with
Ms. Taha Yasin, Advocate.

28

+ W.P.(C) 4909/2021
MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate
with Mr. Nishant Thakkar, Ms. Jasmin
Amalsadvale and Mr. Sparsh
Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. Respondents

Through: Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vipul Agrawal and
Mr. Parth Semwal, Advocates.
Mr. Ravi Prakash, CGSC with
Ms. Taha Yasin, Advocate.



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W.P.(C) 4920/2021 & CM APPL. 15113/2021

ANUP KUMAR MITTAL

..... Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya
Kapoor, Mr. Sumit Lalchandani and
Mr. Tarun Chanana, Advocates.

versus

PR COMMISSIONER OF INCOME TAX -20 & ORS.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

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W.P.(C) 5831/2021

KAAJAL REAL ESTATE AND CONSULTANTS PRIVATE
LIMITED THROUGH ITS DIRECTOR KAAJAL AIJAZ ILMI

..... Petitioner

Through: Mr. Ankit Agarwal, Advocate.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX 4 NEW DELHI
& ANR.

..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

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W.P.(C) 6097/2021 & CM APPL. 19293/2021

ROSE WOOD BUILDWELL PRIVATE LIMITED Petitioner

Through: Mr. Salil Kapoor with Ms. Ananya
Kapoor, Mr. Sumit Lalchandani and
Mr. Tarun Chanana, Advocates.

versus

PR.COMMISSIONER OF INCOME TAX-7 & ORS.Respondents

Through: Mr. Ruchir Bhatia, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA



% **ORDER**
21.04.2022

Today learned senior counsel for petitioners has handed over his amended written submission. The same is taken on record.

List on 21st July, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 21, 2022
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